

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 132 & 133 of 2015

Dated: 6th November, 2015

In the matter of :

Atria Brindavan Power Ltd.

....Appellant (s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent (s)

ORDER

The Bench has not assembled.

As agreed by the parties, list the matter on **18.11.2015.**

COURT MASTER